


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.50/ 2017	-	For compliance of Office objections	244(1)	M. Krishna @ Mari-shamappa

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	D.R. Shrivatsa 9901475277	Mr. M. Krishna	

ORDER

PCS for petitioner is present. He informed the Tribunal that petition is maintainable under Section 244(1)(a) of Companies Act, 2013 as petitioner represents 1/10th of the total shareholders of the company and therefore no waiver is required. For filing affidavit of the petitioner list it on 15/09/2017.


MEMBER(J)


MEMBER(T)